

**Supply of Gas to Gandhar Gas Based Power Project**

4776. SHRI SHANKERSINH VAGHELA:  
SHRIMATI DIPIKA H. TOPIWALA:  
SHRI SOMJIBHAI DAMOR:  
SHRI HARIN PATHAK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the gas is being supplied to the Gandhar Gas based power project as per requirement;

(b) if not, the reasons therefor; and

(c) the steps taken to supply the gas to project according to requirement?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SH. B. SHANKARANAND):  
(a) to (c). An allocation of 1.5 MMSCMD each has been made to two gas based power projects in Gandhar.

[*Translation*]

**Oil Price Review Committee**

4777. SHRI BARE LAL JATAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Price Review Committee has submitted its report to the Government;

(b) if so, the details thereof and the action taken thereon; and

(c) if not, when it is likely to submit its report?

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND)::

(a) to (c). the Oil price Review Committee has submitted its report to Government in July, 11991. The report is under the consideration of the Government.

**Voluntary Organisations for Prohibition and Drug Abuse Prevention**

4778. SHRIMATI DIPIKA H. TOPIWALA:  
SHRI MAHESH KANODIA:  
SHRIMATI KRISHNENEDRA KAUR (DEEPA):  
SHRI DATTARTAYA BANDARU:

Will the Minister of WELFARE be pleased to state:

(a) the details of grant-in-aid provided under the Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention during 1991-92. State-wise;

(b) whether the Union Government monitor the implementation of the Scheme; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) A statement is laid on the Table of the Sabha.

(b) and (c). the implementation of the Scheme is being monitored through:

(i) Performance reports from the voluntary organisations.

(ii) Field visits by the Officers of the Ministry to the organisations.

(iii) Monitoring by the State Government by carrying out inspections.

(iv) Annual meetings/Conferences of Voluntary Organisations organised by the Ministry of Welfare.